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Title: Request to dispose off petition of Sabarimalai Temple in favour of deity in Kerala.

SHRI RAGHU RAMA KRISHNA RAJU: Sir, this is regarding the judgement on the Sabarimalai temple. ...(*Interruptions*) This is a very important subject. After the judgement on the Sabarimalai deity's rights, I made a representation to the hon. President of India under article 363 for the protection of the deity's rights. It was submitted in the month of August, 2020, and in the month of January, 2021, the hon. President of India has referred that particular petition of mine to the Law Ministry. It was subsequently followed by almost another 80-100 Members of Parliament. That was sent to the Law Ministry and it was supposed to be put up to the Cabinet.

I urge the hon. Prime Minister to kindly dispose of that petition in favour the deity because we are all surviving with the blessings of God. This is what we all believe. ...(*Interruptions*) I will take only a few more seconds.

Recently, in Tamil Nadu the Bharatiya Janata Party has come up with a good proposal that the temples would be freed from the Government's control in line with the Wakf Board and in line with how the Christian Missionaries are controlling the churches. If that can be really implemented, that will be really good. If a *Dharmik Parishad* in this regard can be set up soon, that will sort out all the problems of the Hindus. Thank you very much.

